NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER:

PETITION NUMBER: CP/152/2017

NAME OF THE PETITIONER: ADI NARAYANA REDDY (IN THE MATTER OF ADARSH ESTATES PVT LTD)

UNDER SECTION: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

Panyadarshiri

Kettisher

Representation by Whom

Representation By Whom

Panyadarshiri

Kettisher

Abharat

Application Signature

Representation by Whom

Panyadarshiri

Kettisher

Application Amateur Application Signature

Representation by Whom

Panyadarshiri

Kettisher

Application Amateur Application A

<u>ORDER</u>

Counsel for petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 16.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc